

see the problems and try and sort them out in a positive manner.

MR. DEPUTY SPEAKER: Hon. Members, thank you very much. Most of the hon. Members have participated in it; but some of them could not participate and they will kindly excuse me.

Now, the House shall take up Papers to be laid on the Table of the House.

(Interruptions)

13.20 hrs.

#### PAPERS LAID ON THE TABLE

**Review on the working of and Annual Report of Indian Rare Earths Limited, Bombay for 1991-92 etc.**

[English]

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI) : I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 61e. A of the Companies Act, 1956-
  - (i) Statement regarding Review by the Government on the working of the Indian Rare Earths Limited Bombay, for the year 1991-92.
  - (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1991-92 alongwith audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. L.T. 3479/93]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1991-92 alongwith audited Accounts.  
(ii) A statement (Hindi and English versions) regarding review by the Government on the working of the Tata Institute of Fundamental

Research, Bombay, for the year 1991-92.

- (4) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above [Placed in Library See No. L.T. 3480/93]
- (5) (i) A Copy of the annual report (Hindi and English Versions) of the Tata Memorial Centre, Bombay, for the year 1991-92  
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1991-92 together with Audit Report thereon.  
(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1991-92
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. L.T. 3481/93]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Madras, for the year 1991-92 alongwith Audited Accounts.  
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences, Madras for the year 1991-92
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above [Placed in Library See No. L.T. 3482/93]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1991-92.  
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1991-92 together with Audit Report thereon.  
(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1991-92.

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT- 3483/93].

**Review on the working of and Annual Report of Hindustan Antibiotics Limited, Pune for 1991-92 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) On behalf of Shri Eduardo Faleiro,

(1) a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of companies act, 1956-

- (i) Review by the Government on the working of hindustan Antibiotics Limited, Pune, for the year 1991-92.
- (ii) Annual Report of the Hindustan Antibiotics Ltd, Pune, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor Gen thereon.

(2) A statement (hindi and English versions) showing reason for delay in laying the papers mentioned at (1) above [Placed in Library. see No. Lt. 3484/93]

**High Court Judges (Amendment) Rules 1992**

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI HR BAHARDWAJ):-I beg to lay on the table a copy of the High Court Judges (Amd) Rules 1992 (Hindi and Eng. version) published in Notification No. G.S.R. 698 E in Gazette of India dated the 31st Jyly, 1992 under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library see No. LT. 3485/93]

**Notification under Industries (Development and Regulation) Act, 1951, Review on the working of and Annual Report of Tyre corporation of India Limited, Calcutta for 1991-92 etc.**

THE MINISTER OF STATE IN THE

MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : ON BEHALF OF SHRIMATI KRISHNA SAHI. I beg to lay on the Table-

- (1) A copy of the Practor Cess Rules, 1992 (Hindi and English versions) published in Notification No.S.O. 55 (E) in Cazette of India dated the 19th January, 1993 under sub-section (4) of section 30 of the Industries (Development and Regulation) Act , 1951. [Placed in Library See No. LT- 3486/93]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act., 1956:-

- (a) (i) Statement regarding Review by the Government on the working of the Tyre Corporation of India Limited, Calcutta, for the year 1991-92.

(ii) Annual Report of the tyre Corporation of India Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and Comments of the Comptroller and auditor General thereon.[Placed in Library. See No. LT- 3487/93]

- (b) (i) Statement regarding Review by the Government on the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the National Industrial Development Corproation Limited, New Delhi, for the year 1991-92 alongwith Audited accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT- 3488/93]

- (c) (i) Statement regarding Review by

[Sh. Rangarajan Kumaramangalam]

the Table-

the Government on the working of the Bharat heavy Electricals Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[ Placed in Library. See No. L.T 3489/93 ]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials New Delhi, for the year 1991-92 alongwith Audited Accounts.

(ii) A statement (Hindi and English verions) regarding Review by the Governmen on the working of the National Council for Cement and Building Materials, New Delhi, for the year 1991-92. [Placed in Library See No. LT- 3490/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centra Machine Tools Institute, Bangalore, for the year 1991-92 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Machine Tools Institute, Bangalore for the year 1991-92 [Placed in Library See No LT-3491/93]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): ON BEHALF OF SHRI M. ARUNACHALM. I beg to lay on

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1991-92 alongwith audited Accounts.

(ii) A copy of the Annual Report (Hindi and English versions) regarding Review by the Government on the working of the Tool Romm and Training Centre, Delhi, for the year 1991-92. [Placed in Library . See No Lt- 3492/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training Hyderabad, for the year, 1990-91 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the government on the working of the National Institute of Small Industry Extension Training , Hyderabad for the year 1990-91.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above [Placed in Library. See No. LT- 9493/93] . Annual Report and Review an the working of Tool Room and Training center, Delhi for 1991-92 etc.

#### **Notifications under Indian Services Act 1951**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) ON BEHALF OF SHRIMATI MARGARET ALVA. I beg to lay on the Table-

(1) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Administrative Service (Fixation of Cadre Strength) Thirteenth amendment Regulations, 1992 published in Notification No. G. S. F. 479 in Gazette of India dated the 31st October, 1992.

(ii) The Indian Administrative Service (Pay) Twelfth Amendment Rules, 1992 published in Notification No. G. S. R. 480 in Gazette of India dated the 31st October, 1992.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) fourteenth Amendment Regulations, 1992 published in Notification No. G. S. R. 526 in Gazette of India dated the 28th November, 1992.

(iv) The Indian Administrative Service (Pay) Thirteenth Amendment Rules, 1992 published in Notification No. G. S. R. 527 in Gazette of India dated the 28th November, 1992.

(v) The Indian Forest Service (Pay) first Amendment Rules, 1992 published in Notification No. G. S. R. 22 in Gazette of India dated the 9th January, 1993.

(vi) The Indian Administrative Service (pay) fourteenth Amendment Rules, 1992 published in Notification No. 21 in Gazette of India dated the 9th January, 1993.

(vii) The Indian Police Service (Pay) First Amendment Rules, 1992 published in Notification No. G. S. R. 23 in Gazette of India dated the 9th January, 1993.

(viii) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1992 published in Notification No. G. S. R. 33 in Gazette of India dated the 16th January, 1993.

(ix) G.S.R. 588 Published in Gazette of India dated the 26th December, 1992 containing corrigendum to Notification No. G. S. R. 726 published in Gazette of India dated the 8th December, 1990.

(x) The Indian Administrative Service (cadre) Amendment Rules, 1993 published in Notification No. G.S.R. 15 (E) in Gazette of India dated the 13th January, 1993.

(xi) The Indian Police Service (Cadre) Amendment Rules, 1993 published in Notification No. G. S. R. 16 (E) in Gazette of India dated the 13th January, 1993.

(xii) The Indian Forest Service (Cadre) Amendment Rules, 1993 published in Notification No. G. S. P. 17 (E) in Gazette of India dated the 13th January, 1993. [Placed in Library. See No LT-3494/93]

**Review on the working of and Annual Report of National Research Development Corporation, New Delhi**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the table-

A copy each of the following papers (Hindi and English versions) under sub-

[Sh. Rangarajan Kumaramangalam]

13.23 hrs.

section (1) of section 619A of the companies Act, 1956:-

- (1) Review by the Government on the working of the National Research Development Corporation, New Delhi, for the year 1991-92.
- (2) Annual Report of the National Research Development Corporation, New Delhi, for the year 1991-92 alongwith audited Accounts and Comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3495/93]

13.22 hrs.

COMMITTEE ON PRIVATE MEMBERS  
BILLS AND RESOLUTIONS

**Fifteenth Report**

[Translation]

SHRI SHYAM BIHARI MISRA (Bilhour). Sir, I beg to present the Fifteenth Report (Hindi and English Version) of the Committee on Private Members Bills and Resolution

13.22 1/2 hrs.

**Public Accounts Committee**

**Forty -Second Report**

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): I beg to present the Forty-second Report (Hindi and English versions) of the Public Accounts Committee on action taken on 155th Report of Public Accounts Committee (8th Lok Sabha) on Union Excise Duties Taking irregular credit of duty of Rs. 1.17 crores on bese yarn and its utilisation for payment of duty on textured yarn

COMMITTEE ON GOVERNMENT  
ASSURANCES

**Ninth Report**

[Translation]

DR. LAXMINARAYAN PANDEYA (MANDSAUR): Sir, I beg to present the Ninth Report (Hindi and English Version) of the Committee on Government Assurances.

13.23 1/2 hrs.

[English]

MULTIMODAL TRANSPORTATION OF  
GOODS BILL.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL BALKRISHAN WASNIK): On behalf of Shri Jagdish Tytler, I beg to move for leave to withdraw the Multimodal Transportation of Goods Bill, 1992 which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992.

MR. DEPUTY SPEAKER: The question is:

“That leave be granted to withdraw the Multimodal Transportation of Goods Bill, 1992 which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992”.

*The Motion was adopted.*

SHRI MUKUL BALKRISHNA WASNIK:  
I withdraw the Bill.